

1	2	3	4
Karnataka	316.17	493.56	1774.02
Lakshadweep	-	.20	17
Pondicherry	12.09	14.84	106.19

[Translation]

Closure of Turamdih Project

880. SHRI CHITRASEN SINKU : Will the PRIME MINISTER be pleased to state

(a) whether thousands of workers have lost their livelihood due to closure of Turamdih Project; and

(b) if so, the steps taken by the Government to provide employment to the affected families?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) 352 persons on the rolls of the Uranium Corporation of India Limited in Turamdih Project were absorbed in the neighbouring Narwapahar and Jaduguda Mines of the Company.

[English]

Infrastructural Facilities

881. SHRI NAMDEO DIWATHE : Will the PRIME MINISTER be pleased to state

(a) the names of the projects which have been hit by lack of fuel including power projects proposed by foreign companies facing no go situation with coal stocks either not readily available or lack of transportation posing a serious bottleneck;

(b) the details of short term and long term measures proposed to be taken to deal with the grim power scenario; and

(c) the details of specific steps taken to ensure effective coordination between Ministry of Coal, Power, Petroleum and Natural Gas, Railways and Finance for evolving comprehensive and integrated policy on power with long term development perspective?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) A list showing existing thermal Stations which have been affected by inadequate supply of coal due to less availability or transportation constraints is given in the Statement. New projects proposed, which are facing difficulty in getting fuel linkage have been encouraged to opt for captive mining block for coal. They have also the option of importing coal on which duty has been reduced or opting for alternative fuel such as lignite, liquid fuel, natural gas.

(b) The details of short-term and long-term measures for increasing the availability of power are as under :

Short-term Measures :

- (i) Inter-State and Inter-Regional Exchange of Power
- (ii) Renovation and Modernisation Programme.
- (iii) Implementation of short-gestation projects.
- (iv) Supply of adequate quantity and quality of coal.

Long-term :

- (i) Promoting private sector investment in power sector.
- (ii) Higher emphasis on exploitation of hydro potential with an aim to reduce peak shortage.
- (iii) Transport of coal by ships for coastal power station and use of self-unloading ships.
- (iv) Coal beneficiation plants for new coal mines.
- (v) Strengthening of Transmission and Distribution System for reducing losses and improving reliability.
- (vi) Energy Conservation and co-generation.

(c) Coal and gas supply to existing thermal power stations is monitored by a high level inter-departmental Committee Under Secretary (Coord.), Cabinet Secretariat consisting of representatives of Ministry of Power, Coal, Railways and Petroleum and Natural Gas. Various Ministries are also consulted for developing a perspective and an integrated power policy.

STATEMENT

Generation Loss

Month-wise generation loss due to coal during the period 1996-97

(Figures in MU)

S.No.	Name of T.P.S.	Apr. 96	May 96	June 96	July 96	Aug. 96	Sept. 96	Oct. 96
1	2	3	4	5	6	7	8	9
1.	Badarpur	54	117	57	69	96	0	54
2.	Faridabad	11	7	0	2	8	0	0

1	2	3	4	5	6	7	8	9
3.	Panipat	6	30	0	0	16	0	0
4.	Singrauli STPS	0	0	0	17	214	0	0
5.	Wanakbori	9	0	0	0	0	0	0
6.	Korba STPS	0	0	0	0	0	0	0
7.	Vindhyachal	0	0	0	4	8	0	99
8.	Chandrapur	0	0	0	0	0	16	0
9.	Khaparkhada	0	0	0	0	0	0	0
10.	Parli	160	0	49	92	5	0	12
11.	Dahanu	163	30	0	41	0	0	0
12.	Ramagundam	0	0	0	0	270	0	0
13.	Raichur	81	109	15	0	0	0	0
14.	IB Valley	5	8	0	0	0	0	0
15.	Farakka	0	417	0	0	0	0	0
Total		489	718	121	225	609	16	165

[Translation]

Task Force

882. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) whether any task force has been constituted to remove unauthorised encroachment from different places in Delhi;

(b) if so, the names of the places from where unauthorised encroachment has been removed since the constitution of the task force till date; and

(c) the name of places/colonies of Delhi/New Delhi from where unauthorised encroachment is proposed to be removed in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir. A Special Task Force for each district of NCT of Delhi has been constituted by the Lt. Governor of Delhi.

(b) and (c). The details about unauthorised encroachments removed and the places from where these are proposed to be removed as reported by the Special Task Force South Delhi District, New Delhi District, North District, North West District, North East District, East District, Municipal Corporation of Delhi, Delhi Development Authority and New Delhi Municipal Council are given in the Statement I and II respectively.

STATEMENT - I

Areas from which unauthorised Constructions/
Encroachment have been Removed

Special Task Force - South Delhi District

S.No.	Site
1	2
1.	Chitranjan Park
2.	L Block, Kalkaji
3.	A-293, Sarita Vihar
4.	108, Village Pul Perladpur
5.	Sangam Vihar
6.	C-34, Amar Colony, Lajpat Nagar
7.	H-81, N.D.S.E. - I
8.	Red Light Sarita Vihar
9.	Sarai Kale Khan
10.	Khasra No. 957, Tuglakabad
11.	Okhla Phase I and II
12.	Sarai Julena
13.	Chirag Delhi
14.	People Chowk to Madan Gir
15.	Lajpat nagar
16.	Encroachment removal at I.N.A. Market
17.	Encroachment removal at Guru Ravidas Marg
18.	Encroachment removal at G.S. Bhati